

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 115

CP No. 36/Chd/Hry/2023

IN THE MATTER OF:-

Narinder Kumar

...

Appellant

Versus

ROC, NCT of Delhi & Haryana,

...

Respondent

Under Section: 252 (3), CA 2013

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.08.2024.

Sd/-

Court Officer

July 12, 2024
Atiqur Rehman